1,92,000 ton_s representing _a capacity utilisation of about 60 %. The underutilisation of capacity wa_a mainly due to severe power ^{cut}s imposed on smelters since September 1979.

(d) The Government ha_s taken 3 tepg to import aluminium to meet the shortfall from indigenoug sources. The improved availability of aluminium will result in the increase in the production of cables by the indigen-ou_s manufacturers.

Construction plan of Hauzrani village

@1413. SHRI KRISHNA MOHAN BHAMIDIPATI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the construction plan of house₃ by individuals in Hauzrani in South Delhi are' hot being approved by the Delhi Municipal Corporation; and

(W if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b) The Municipal Corporation of Delhi have reported that sanctioning of the building plans of village Hauzrani was held Up for want of finalisation of the development charges. A decision has now been taken regarding these charges and the building plan_s will be sanctioned in accordance with the redevelopment scheme on payment of the development charges by the individuals.

(gJPreviously Unstarred Question 933, transferred from the 25th February, 1981.

to Questions

Proposals f^{or aew} thermal power projects in West Bengal

@@1414. SHRIMATI KANAK MUKHERJEE: SHRI AMAR PROSAD CHAKRABORTY:

Will the Minister of PLANNING .be pleased to state:

(a) whether the Central Government's attention ha₃ been drawn to the news item which appeared i° Economic Times, Calcutta, dated the 31st January, 1981 to the effect that West Bengal Government's proposals to start work on a number of new thermal power projects during the Sixth Five Year Plan period, has received a big set back because plan-, ning Commission is not inclined to approve any new proposal of the State Government except the second stage of the Kolaghat Thermal Power Project; and

(b) if so, what are the details in this regard?

THE MINISTER OF PLANNING AND NARAYAN DATT LABOUR (SHRI TIWARI); (a) and (b) According to the Electricity (Supply) Act, 1948 concurrence of the Central Electricity Authority is required before any power scheme is taken up for execution by the State Electricity Boards. Investment approval for such schemes i_a given by the Planning Commission only after the above statutory requirement ia fulfilled. Planning Commission has neither rejected nor withheld any proposal for setting up a new thermal power project in West Bengal which has been cleared by the Central Electricity Authority.

It is assessed that in the Sixth Five Year Plan of West Bengal, a little over Rs. 300 crores will be available

@ ©Previously Unstarred Question 684 transferred fr©m the 23rd February, 1981.

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